

DIVISION BENCH  
COURT - II

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/206(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	INDIAN BANK VS SRIMUNISUVRATA AGRI INTERNATIONAL LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. D. N. Sharma, Adv. ] For the Corporate Debtor  
Ms. Shreya Choudhary, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. Last chance is given to the assignee of the Bank to get substituted in place of Indian Bank, **failing which appropriate Orders would be passed** in the matter on the next date of hearing.
3. List the matter for further consideration on **14.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*